

Annexure - 7

Name of the Corporate Debtor: Krishna Knitwear Technology Limited

Date of commencement of CIRP : 13.01.2020

List of creditors as on : 26.08.2023

List of operational creditors (Government Dues)

(Amount in Rs.)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingence nt claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amt. of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by Guarantee	Whether Related Party	% of voting share in coC					
1	Commissioner , Central Goods and Service Tax and Central Excise Division - VIII , Daman Commissionerate	Central	26.06.2020	506219773	0	Tax Dues	0	0	No	0	0	0	506219773	0	Note-1
2	Income Tax Office	Central	07.10.2020	4265508838	0	Tax Dues	0	0	No	0	0	0	4265508838	0	Note-2 (A)
3	DGVCL	State	12.11.2020	4362299	0	Electricity Dues	0	0	No	0	0	0	4362299	0	Note-2 (B)
4	EPFO Vapi Office of the Assistant Commissioner of Customs (Preventive)	Central	28.10.2020	102585126	0	PF Dues	0	0	No	0	0	0	102585126	0	Note-2 (C)
5		Central	21.03.2022	835592	0	Custom Dues	0	0	No	0	0	0	835592	0	Note-2 (D)

Above record is as per the records handed over by the erstwhile RP.

Note:1 The claim was rejected by erstwhile RP with the remarks "claim is vague and is not supported by the documents substantiating the claim."

Note:2 A) As per the records received from erstwhile RP, the Claim was not admitted

B) Rejected by the erstwhile RP as the claims received after statutory period of 90 days

C) Rejected by the erstwhile RP as the claims received after statutory period of 90 days as well as based on order which the claim is filed was passed under moratorium period

D) Rejected as the claims received after statutory period of 90 days